

कार्यालय जिला एवं सत्र न्यायाधीश  
अम्बाला

सार्वजनिक सूचना

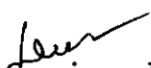
जिला एवं सत्र न्यायालय अम्बाला में क्लर्कों की नियुक्ति (तदर्थ) के लिए दिनांक 24.12.2014 को 'The Hindu' व दिनांक 24.12.2014 को 'भारत देश हमारा' समाचार पत्रों में प्रकाशित विज्ञापन, जिसकी सूचना इस विभाग की website "[www.ecourts.gov.in/ambala/History](http://www.ecourts.gov.in/ambala/History)" में भी दी गई थी, के संदर्भ में सभी संबंधितों को सूचित किया जाता है कि उक्त नियुक्ति संबंधी प्रक्रिया रद्द कर दी गई है।

जिला एवं सत्र न्यायाधीश,  
अम्बाला।

**PUBLIC NOTICE**

This is for the information of all concerned that the advertisement regarding filling up the vacancies of Clerks on ad-hoc basis, published in newspapers "The Hindu" on 24.12.2014 and "Bharat Desh Hamara" on 26.12.2014 as well as on the website of this office i.e. "[www.ecourts.gov.in/ambala/history](http://www.ecourts.gov.in/ambala/history)", has been cancelled.

6.11.2015

  
District & Sessions Judge,  
Ambala.